

ITEM NO.113

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

WITH

SLP(Crl) No. 7810/2019 (II)

Date : 16-01-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. S.S. Kulshrestha, Sr. Adv.
Mr. Danish Zubair Khan, AOR

Mr. Tejas Patel, AOR

For Respondent(s) : Ms. Manisha Ambwani, AOR

Ms. Preeti Goel, Adv.
Dr. Vijendra Singh, AOR
Mr. Abhinav Rathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Soft copies of the original record be supplied to learned counsel for the parties.
2. List after two weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER